NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 311/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: M/s. Abil Infraprojects Limited.

SECTION OF THE COMPANIES ACT: 2(41) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER CP 311/2(41)/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.12.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)